

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) and (c). The sports disciplines having medal winning prospects have already been identified, as also the elite core of sportspersons from whom the final selections would be made. They are being given intensive training in properly scheduled coaching camps with necessary and appropriate support and back-up facilities.

The performance of these sportspersons is being regularly monitored. Mid course corrections/improvements in the training are also made, wherever considered necessary.

#### **Review of Indira Sagar Project**

5975. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state

(a) whether the six-member committee appointed by Madhya Pradesh Government to review the Indira Sagar project has in its report submitted to Government in February 1990 called for immediate stoppage of work on the dam;

(b) if so, the precise observations and recommendations of the committee in this regard; and

(c) the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) No report has been submitted by the Committee.

(b) and (c). Question does not arise.

#### **Grants to Voluntary Welfare Organisations**

5976. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi Social Welfare Advisory Board/Central Social Welfare Board sanction grants-in-aid to the voluntary welfare organisations under the scheme "Socio-Economic upliftment of poor women";

(b) if so, the details of the grants-in-aid sanctioned to various voluntary welfare organisations in Delhi during the last three years, year-wise; and

(c) the number of persons benefited under the scheme during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The Central Social Welfare Board sanctions grant-in-aid to voluntary welfare organisations under the scheme of Socio-Economic Programme for the upliftment of poor women.

(b) No grants in aid have been sanctioned to any voluntary welfare organisation in Delhi under socio-economic-programme during the past three years.

(c) Does not arise.

#### **Central University Status to Tripura University**

5978. SHRI K. B. K. DEB BURMAN: Will the PRIME MINISTER be pleased to state:

(a) whether there has been any pro-

posal under consideration of Government to convert the University of Tripura into a Central University;

(b) if so, the details thereof; and

(c) the reasons for delay in taking the decision?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No such proposal is under consideration of the Central Government. University of Tripura has been established under an Act of State Legislature, and as a matter of policy, the Central Government does not convert State Universities into Central Universities.

(b) and (c). Do not arise.

#### **Education for Girls in Punjab**

5979. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal to encourage education among girls in Punjab; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The Central and State Governments have been taking measures from time to time to encourage girls education. The measures include recruitment of more women teachers for primary schools, incentive schemes like distribution of free text-books and free uniforms, attendance scholarships,

provision of central assistance to the tune of 90% for running non-formal education centres for girls, removal of sexist bias from textbooks and supplementary readers prescribed at different stages of schools education. The Government of Punjab has informed that free and compulsory education for girls is provided upto class VIII. A special grant is provided to SC girls studying in Arts, Science and Professional Colleges.

#### **Canteens in Department Headquarters**

5980. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether any price, weight and quality of the items prepared/sold by the Canteens (eatables) in Defence Headquarters has been fixed and maintained;

(b) if so, how is it ensured that the items are prepared/sold at the fixed price with the weight and quality laid down in this regard;

(c) the details of the checks carried out during the last six months with steps taken to overcome the shortcomings noticed;

(d) the number of complaints received against the quality, price and weight of the items sold/prepared, canteen-wise, during the last six months; and

(e) the details of remedial steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) The maintenance of quality, quantity/weight as well as selling price of the items prepared and sold by the canteens is ensured by the Managing Committees of the respective canteens. There is also a centrally constituted Quality Control Committee